

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1434

TO BE ANSWERED ON WEDNESDAY, 19th DECEMBER, 2018

RESERVATION FOR WOMEN IN LOK SABHA

1434. KUMARI SUSHMITA DEV:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government has plans to introduce legislation in this winter session for reservation of 33% seats for women in Lok Sabha and State Legislative Assemblies; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a) and (b): It has been endeavor of the Government to provide for reservation of one-third seats for women in the House of the People and the State Legislative Assemblies. The issue involved needs careful consideration on the basis of the consensus among all political parties before a Bill for amendment in the Constitution is brought before Parliament.
